

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 84 of 2015

Dated:- 12th October, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Gujarat Urja Vikas Nigam Ltd. & Anr.	...	Appellant(s)
	Versus	
Gujarat Electricity Regulatory Commission & Anr.		...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Neeha Nagpal
 Mr. Vikrant Pachnanda
 Mr. Nitesh Gupta for R-2
 Ms. Superna Srivastava
 Ms. Poorva Sehgal
 Ms. Anuska Arora
 Mr. Shubham Arya for R-1

ORDER

Mr. Ramji Srinivasan, learned senior counsel for the respondent no.2 and Ms. Superna Srivastava, learned counsel for the respondent no.1 have finished their respective arguments.

Post this appeal for rejoinder submissions of the appellant on **19th October, 2015.**

(I.J. Kapoor)
Technical Member
 rkt/mk

(Justice Surendra Kumar)
Judicial Member